

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION

THE 09th APRIL, 2022

No. 60 A : The Civil Judges (Senior Division) named in Column No. (2) of the table given below are appointed as Civil Judges (Senior Division)-I in the Judgeships to be stationed ordinarily at the places mentioned in column No. (3) of the table.

As indicated in Column No. (4), the Civil Judges (Senior Division)-I is also vested with the powers of a Judge of a Court of Small Causes with the necessary pecuniary and territorial jurisdiction for the trial of suits cognizable by such a Court.

The powers vested as per Column No. (4) should not, however, be exercised by the Officers concerned unless they are published in the Jharkhand Gazette or the District Gazette.

Sl. No.	Name of the Officers with Designation and present place of posting (with Judgeship) [UOT/UOP/ on promotion, if any]	a) Designation at the new station b) Place where the officer is to be ordinarily stationed at c) Name of the judgeship in which appointed on transfer	Special powers with which the officer is vested at the new station.
(1)	(2)	(3)	(4)
1.	Ms. Lucy Sosen Tigga, Secretary, DLSA, Bokaro	a) Civil Judge (Sr. Division) b) Bokaro c) Bokaro	S.C.C. powers of Rs.1500/- within the local limits of Bokaro Munsifi
2.	Md. Umar, Secretary, DLSA, Chatra	a) Civil Judge (Sr. Division) b) Chatra c) Chatra	S.C.C. powers of Rs.1500/- within the local limits of Chatra Munsifi
3.	Mr. Ananda Singh, Secretary, DLSA, Gumla	a) Civil Judge (Sr. Division) b) Daltonganj c) Daltonganj	S.C.C. powers of Rs.1500/- within the local limits of Daltonganj Munsifi
4.	Mr. Biswanath Oraon, Secretary, DLSA, Jamtara	a) Civil Judge (Sr. Division) b) Jamtara c) Jamtara	XXXXX
5.	Mr. Ajay Kr. Guria, Secretary, DLSA, Pakur	a) Civil Judge (Sr. Division) b) Pakur c) Pakur	XXXXX
6.	Mr. Daya Ram, Secretary, DLSA, Godda	a) Civil Judge (Sr. Division) b) Godda c) Godda	XXXXX
7.	Ms. Sangita, S.D.J.M., Garhwa	a) Civil Judge (Sr. Division) b) Garhwa c) Garhwa	S.C.C. powers of Rs.1500/- within the local limits of Garhwa Munsifi
8.	Ms. Kavitanjali Toppo, S.D.J.M.,-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-PM, JJ Board, Saraikela	a) Civil Judge (Sr. Division) b) Saraikela c) Saraikela	S.C.C. powers of Rs.1500/- within the local limits of Saraikela Munsifi

By Order/-
Sd/- Mohammad Shakir
Registrar General

MEMO. NO. /APPTT. DATED RANCHI, THE April, 2022

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.

Sd/- Mohammad Shakir
Registrar General

MEMO. NO. /APPTT. DATED RANCHI, THE April, 2022

Copy forwarded to the concerned Principal District & Sessions Judges for information and communication to the Officers.

The concerned Principal District & Sessions Judge is requested to see that the notification is published in the District Gazette within the time prescribed as per Court's letter No.7988-8020 dated 11.06.1986.

Sd/- Mohammad Shakir
Registrar General

MEMO. NO. 1287/APPT.

DATED RANCHI, THE 09th April, 2022

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Dy. Commissioners of the concerned District for information and necessary action.

(The Dy. Commissioner is requested to get the notification published in the District Gazette within a fortnight from the receipt of this order).


Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 9 April, 2022

No. 61 A: The officers named in Column No.2 are transferred and posted as Civil Judge (Senior Division) in the Judgeships to be stationed ordinarily at places as mentioned in Column No.3 of the table given below:-.

Sl. No	Name of the officers with designation and present place of posting (with Judgeship/ Department) *Not in order of Seniority	a) Designation at the new station. b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on transfer.
1	2	3
1.	Ms. Lucy Sosen Tigga, Secretary, DLSA, Bokaro	a) Civil Judge (Senior Division) b) Bokaro c) Bokaro
2.	Md. Umar, Secretary, DLSA, Chatra	a) Civil Judge (Senior Division) b) Chatra c) Chatra
3.	Mr. Ananda Singh, Secretary, DLSA, Gumla	a) Civil Judge (Senior Division) b) Daltonganj c) Daltonganj
4.	Mr. Sandeep Kumar Bertam, Secretary, DLSA, Giridih	a) Civil Judge (Senior Division) b) Ramgarh c) Ramgarh
5.	Mr. Biswanath Oraon, Secretary, DLSA, Jamtara	a) Civil Judge (Senior Division) b) Jamtara c) Jamtara
6.	Mr. Ajay Kr. Guria, Secretary, DLSA, Pakur	a) Civil Judge (Senior Division) b) Pakur c) Pakur
7.	Mr. Manoj Kumar Ram, Secretary, DLSA, Latehar	a) Civil Judge (Senior Division) b) Ramgarh c) Ramgarh
8.	Mr. Sandeep Nishit Bara, Secretary, DLSA, Garhwa	a) Civil Judge (Senior Division) b) Daltonganj c) Daltonganj
9.	Mr. Daya Ram, Secretary, DLSA, Godda	a) Civil Judge (Senior Division) b) Godda c) Godda
10.	Ms. Arti Mala, Secretary, DLSA, Lohardaga	a) Civil Judge (Senior Division) b) Dhanbad c) Dhanbad
11.	Mr. Purushottam Goswami, Secretary, DLSA, Hazaribagh	a) Civil Judge (Senior Division) b) Hazaribagh c) Hazaribagh
12.	Ms. Kamala Kumari, Secretary, DLSA, Ranchi	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi
13.	Mr. Pratap Chandra, Secretary, DLSA, Deoghar	a) Civil Judge (Senior Division) b) Deoghar c) Deoghar
14.	Miss Rajshree Aparna Kujur, Secretary, DLSA, Chaibasa	a) Civil Judge (Senior Division) b) Chaibasa c) Chaibasa
15.	Mr. Arbind Kachchap, Secretary, DLSA, Daltonganj	a) Civil Judge (Senior Division) b) Daltonganj c) Daltonganj

By Order/
Sd/-Mohammad Shakir
Registrar General

MEMO. NO. /APPTT. DATED RANCHI, THE April, 2022

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.

Sd/- Mohammad Shakir
Registrar General

MEMO. NO. 1289 /APPTT. DATED RANCHI, THE 02nd April, 2022

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), Jharkhand, Ranchi/ O/o the Registrar General / Registrar(Administration) / the Registrar (Vigilance) / the Registrar (Estb) / the I/c PPS to Hon'ble the Chief Justice, High Court of Jharkhand, Ranchi for information and needful / the Judicial Commissioner, Ranchi & all the concerned Principal District & Sessions Judges for information and communication to the Officer concerned with a direction to join their new assignment accordingly.



Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 9 April, 2022

No. 62 A: Consequent upon promotion of Officers of the rank of Civil Judge (Junior Division) to the rank of Civil Judge (Senior Division), vide Court's Notification No. 237/A dated 20.12.2021 the officers named in Column No.2 are transferred and posted as Civil Judge (Senior Division) in the Judgeships to be stationed ordinarily at places as mentioned in Column No.3 of the table given below:-.

Sl. No	Name of the officers with designation and present place of posting (with Judgeship/ Department) *Not in order of Seniority	a) Designation at the new station. b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on transfer.
1	2	3
1.	Sri Neeraj Kumar, Civil Judge (Jr. Div.)-cum-J.M., Ranchi	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi
2.	Sri Vikram Anand, S.D.J.M., Ranchi	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi
3.	Ms. Shweta Kumari No. II, Addl. Civil Judge (Jr. Div.)-cum-JM-cum-Spl. Court, elected MP/ MLA, Dhanbad.	a) Civil Judge (Senior Division) b) Dhanbad c) Dhanbad
4.	Sri Sanjit Kumar Chandra, Railway J.M., Madhupur (Deoghar)]	a) Civil Judge (Senior Division) b) Deoghar c) Deoghar
5.	Ms. Shikha Agrawal, Civil Judge (Jr. Div.)-cum-PM, JJ Board, Daltonganj	a) Civil Judge (Senior Division) b) Daltonganj c) Daltonganj
6.	Ms. Kumari Nitika, J.M-cum- Addl. Civil Judge (Jr. Div.), Giridih	a) Civil Judge (Senior Division) b) Giridih c) Giridih
7.	Ms. Darshna, S.D.J.M. Giridih	a) Civil Judge (Senior Division) b) Giridih c) Giridih
8.	Ms. Avaniika Gautam, SDJM-cum-Special Court, elected MP/ MLA, Hazaribagh	a) Civil Judge (Senior Division) b) Hazaribagh c) Hazaribagh
9.	Ms. Sonam Vishnoi, J.M-cum- Addl. Civil Judge (Jr. Div.), Giridih	a) Civil Judge (Senior Division) b) Giridih c) Giridih
10.	Ms. Archana Mishra, Addl. Civil Judge (Jr. Div.)-cum-J.M, Ranchi	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi
11.	Ms. Ritwika Singh, Addl. Civil Judge (Jr. Div.)-cum-JM,-cum- Special Court, elected MP/ MLA, Dumka	a) Civil Judge (Senior Division) b) Dumka c) Dumka
12.	Ms. Ruchi Dayal, Civil Judge (Jr. Div.)-cum-J.M., Ranchi	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi
13.	Ms. Meenakshi Mishra, S.D.J.M., Deoghar	a) Civil Judge (Senior Division) b) Deoghar c) Deoghar
14.	Sri Tarkeshwar Das, Railway Judicial Magistrate, Sahebganj	a) Civil Judge (Senior Division) b) Rajmahal c) Sahebganj
15.	Ms. Angelina John, Civil Judge (Jr. Div.)-cum-J.M., Giridih	a) Civil Judge (Senior Division) b) Dhanbad c) Dhanbad
16.	Sri Ravi Prakash Tiwari, Civil Judge (Jr. Div.)-cum-Judge I/c, Latehar	a) Civil Judge (Senior Division) b) Ramgarh c) Ramgarh
17.	Sri Shivam Chaurasia, J.M.-cum-Addl. Railway JM, Dhanbad]	a) Civil Judge (Senior Division) b) Dhanbad c) Dhanbad
18.	Ms. Tabinda Khan, S.D.J.M.-cum-Civil Judge (Jr.	a) Civil Judge (Senior Division)

	Div.), Khunti	b) Bokaro c) Bokaro
19.	Sri Rakesh Raushan, Railway J.M., Dhanbad	a) Civil Judge (Senior Division) b) Dhanbad c) Dhanbad
20.	Md. Safdar Ali Naiyar, Civil Judge (Jr. Div.), Dhanbad	a) Civil Judge (Senior Division) b) Dhanbad c) Dhanbad
21.	Ms. Pooja, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur	a) Civil Judge (Senior Division) b) Jamshedpur c) Jamshedpur
22.	Ms. Sangita, S.D.J.M., Garhwa	a) Civil Judge (Senior Division) b) Garhwa c) Garhwa
23.	Ms. Saudamini Singh, Civil Judge (Jr. Div.)-cum-J.M. Jamshedpur	a) Civil Judge (Senior Division) b) Jamshedpur c) Jamshedpur
24.	Sri Digvijay Nath Shukla, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Judge I/c Ranchi	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi
25.	Sri Achhat Srivastava, A.O., Judicial Academy Jharkhand, Ranchi	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi
26.	Sri Ravi Shanker Pandey, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur	a) Civil Judge (Senior Division) b) Jamshedpur c) Jamshedpur
27.	Sri Parmanand Upadhyay, Addl. Civil Judge (Jr. Div.)-cum-J.M., Daltonganj	a) Civil Judge (Senior Division) b) Daltonganj c) Daltonganj
28.	Sri Kumar Saurabh Tripathi, Addl. Civil Judge (Jr. Div.)-cum-PM, JJ Board, Ranchi	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi
29.	Sri Raj Kumar Pandey, Addl. Civil Judge (Jr. Div.)-cum-JM, Ranchi	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi
30.	Sri Mayank Maliyaz, J.M.-cum-Judge I/c, Jamshedpur	a) Civil Judge (Senior Division) b) Jamshedpur c) Jamshedpur
31.	Sri Ranjay Kumar, S.D.J.M., Jamshedpur	a) Civil Judge (Senior Division) b) Jamshedpur c) Jamshedpur
32.	Ms. Sanjibita Guin, Addl. Civil Judge (Jr. Div.)-cum-J.M., Koderma	a) Civil Judge (Senior Division) b) Ramgarh c) Ramgarh
33.	Sri Pawan Kumar No. II, J.M.-cum-PM, JJ Board, Jamshedpur	a) Civil Judge (Senior Division) b) Jamshedpur c) Jamshedpur
34.	Sri Shambhu Mahto, J.M.-cum-Addl. Civil Judge (Jr. Div.), Ranchi	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi
35.	Sri Ravi Kumar Bhaskar, S.D.J.M.-cum-Judge I/c, Bokaro	a) Civil Judge (Senior Division) b) Bokaro c) Bokaro
36.	Sri Kamlesh Behra, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi
37.	Sri Rajendra Prasad, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur	a) Civil Judge (Senior Division) b) Jamshedpur c) Jamshedpur
38.	Sri Ravi Narayan, S.D.J.M., Madhupur (Deoghar)	a) Civil Judge (Senior Division) b) Deoghar c) Deoghar
39.	Sri Ram Kumar Lal Gupta, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi
40.	Sri Anuj Kumar No. II, J.M., Rajmahal (Sahebganj)	a) Civil Judge (Senior Division) b) Rajmahal c) Sahebganj
41.	Ms. Sama Roshini Kullu, J.M.-cum-PM, JJ Board, Deoghar	a) Civil Judge (Senior Division) b) Deoghar c) Deoghar

42.	Sri Deepak Kumar, J.M., Deoghar	a) Civil Judge (Senior Division) b) Deoghar c) Deoghar
43.	Ms. Rupa Bandana Kiro, Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh	a) Civil Judge (Senior Division) b) Hazaribagh c) Hazaribagh
44.	Sri Vivek Kumar, S.D.J.M.-cum-Civil Judge (Jr. Div.) Ghatshila	a) Civil Judge (Senior Division) b) Hazaribagh c) Hazaribagh
45.	Sri Alok Marandi, J.M., Deoghar	a) Civil Judge (Senior Division) b) Deoghar c) Deoghar
46.	Sri Uttam Sagar Rana, Addl. Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M., JJB, Khunti	a) Civil Judge (Senior Division) b) Dumka c) Dumka
47.	Sri Rohit Kumar, S.D.J.M.-cum-Judge I/c, Koderma	a) Civil Judge (Senior Division) b) Ramgarh c) Ramgarh
48.	Ms. Arpana Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad	a) Civil Judge (Senior Division) b) Dumka c) Dumka
49.	Ms. Moumita Guin, J.M, Deoghar	a) Civil Judge (Senior Division) b) Deoghar c) Deoghar
50.	Ms. Sátyabhama Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih	a) Civil Judge (Senior Division) b) Dhanbad c) Dhanbad
51.	Ms. Kavitanjali Toppo, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-PM, JJ Board, Saraikela	a) Civil Judge (Senior Division) b) Saraikela c) Saraikela
52.	Sri Bikrant Ranjan, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur	a) Civil Judge (Senior Division) b) Hazaribagh c) Hazaribagh
53.	Sri Nishi Kant, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur]	a) Civil Judge (Senior Division) b) Daltonganj c) Daltonganj
54.	Ms. Shikha Rani Tigga, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh	a) Civil Judge (Senior Division) b) Hazaribagh c) Hazaribagh
55.	Sri Rajesh Ranjan Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro	a) Civil Judge (Senior Division) b) Bermo at Tenughat c) Hazaribagh

By Order/
Sd/-Mohammad Shakir
Registrar General

MEMO. NO. /APPTT. DATED RANCHI, THE April, 2022

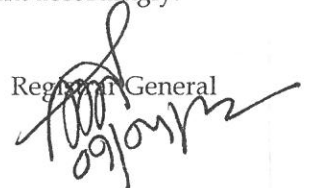
Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.

Sd/- Mohammad Shakir
Registrar General

MEMO. NO. 1291 /APPTT. DATED RANCHI, THE April, 2022

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi/ O/o the Registrar General / the Registrar(Administration) / the Registrar (Vigilance) / the Registrar (Estb) / the I/c PPS to Hon'ble the Chief Justice, High Court of Jharkhand, Ranchi for information and needful / the Judicial Commissioner, Ranchi & all the concerned Principal District & Sessions Judges for information and communication to the Officer concerned with a direction to join their new assignment accordingly.

Registrar General



HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 09th April, 2022

No. 63/ A : Mr. Brajesh Kumar Gautam, Registrar(Vigilance), High Court of Jharkhand, Ranchi is hereby transferred and posted as Principal District & Sessions Judge, Ramgarh.

By order of the Court
Sd/- (Mohammad Shakir)
Registrar General

Memo. No. _____ /Apptt. _____ Dated Ranchi, the 09th April, 2022

File No. XIX(4)/1/10/ Appt

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.

Sd/- (Mohammad Shakir)
Registrar General

Memo. No. 1293 /Apptt. _____ Dated Ranchi, the 09th April, 2022

File No. XIX(4)/1/10/ Apptt

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / The Judicial Commissioner, Ranchi/ all the Principal District & Sessions Judges and the Officer concerned for information and needful.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 09th April, 2022

No. 64/A: Hon'ble the Chief Justice has been pleased to appoint/post the following Judicial officers in the capacity mentioned in the Column No.3 of the table given below :

Sl No	Name of the Officer with present place of posting	Place of posting on transfer/ vested with the powers
1.	2	3
1.	Sri Shivendu Dwivedi, Assistant Registrar (Judicial), JHC, Ranchi	Deputy Registrar, Dedicated Cell, High Court of Jharkhand, Ranchi
2.	Ms. Tanvee, Assistant Registrar (Judicial), JHC, Ranchi	Deputy Secretary, SCMS Secretariat, JHC, Ranchi

Further, the above mentioned officers are also directed that they shall also continue to do their present assignment i.e. work of the Assistant Registrar (J) in addition to their new assignment.

By order of the Court,
Sd/-(Mohammad Shakir)
Registrar General

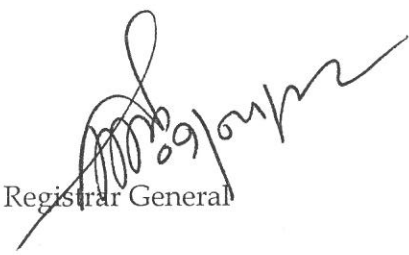
Memo. No. 1296 / Apptt. _ dated Ranchi the 3 April, 2022

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to upload the same on the official website of this Court.

Sd/-(Mohammad Shakir)
Registrar General

Memo. No. 1297 / Apptt. _ dated Ranchi the 3 April, 2022

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / the Registrar (Administration)/ the Registrar (Vigilance) / the Registrar (Establishment) / the Pr. Secretary to Hon'ble the Chief Justice/ All the Joint Registrars (Judicial & Non-Judicial) / All the Deputy Registrars (Judicial & Non-Judicial) / All the Assistant Registrars (Judicial & Non-Judicial) / I/c PPS to Hon'ble the Chief Justice / Treasury Officer, Doranda Treasury, Doranda, Ranchi for information and the Officer concerned for information and needful .


Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 09th April, 2022

No. 65 A: In exercise of the powers conferred under Sub Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the High Court has been pleased to confer upon the Officers, named in Column No. 2 of the table given below, the powers of a Judicial Magistrate of the 1st Class for the District noted against their names in Column No. 3 of the table.

Further, in exercise of the powers conferred under Sub Section (2) of Section 12 of the Criminal Procedure Code, the Officers named in Column No.2 are also appointed as **Additional Chief Judicial Magistrate** for the District mentioned against their names and to vest them with all the powers of a Chief Judicial Magistrate under the Criminal Procedure Code, 1973 (Act 2 of 1974), or under any other law for the time being in force as the High Court may direct, which they will exercise only in the District/Subdivision mentioned against their names in Column No.4.

Sl. No.	Name of the Officers with designation and present place of posting.	Name of the District	Name of the Subdivision
1	2	3	4
1.	Ms. Lucy Sosen Tigga, Secretary, DLSA, Bokaro [UOP as Civil Judge(Sr. Div.)]	Bokaro	Bokaro
2.	Md. Umar, Secretary, DLSA, Chatra [UOP as Civil Judge(Sr. Div.)]	Chatra	Chatra
3.	Mr. Ananda Singh, Secretary, DLSA, Gumla [UOT as Civil Judge (Sr. Div.)to Daltongaj]	Daltonganj	Daltonganj
4.	Mr. Biswanath Oraon, Secretary, DLSA, Jamtara [UOP as Civil Judge(Sr. Div.)]	Jamtara	Jamtara
5.	Mr. Ajay Kr. Guria, Secretary, DLSA, Pakur [UOP as Civil Judge(Sr. Div.)]	Pakur	Pakur
6.	Mr. Daya Ram, Secretary, DLSA, Godda [UOP as Civil Judge(Sr. Div.)]	Godda	Godda
7.	Ms. Sangita, S.D.J.M., Garhwa [UOP as Civil Judge(Sr. Div.)]	Garhwa	Garhwa
8.	Ms. Kavitanjali Toppo, S.D.J.M,-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-PM, JJ Board, Saraikela [UOP as Civil Judge (Sr. Div.)]	Saraikela	Saraikela

By Order/-
Sd/-Mohammad Shakir
Registrar General

MEMO. NO. /APPTT. DATED RANCHI, THE April, 2022

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.

Sd/- Mohammad Shakir
Registrar General

MEMO. NO. 1299 /APPTT. DATED RANCHI, THE 09 April, 2022

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / all the concerned Principal District & Sessions Judges for information and communication to the Officers concerned/ Dy. Commissioners and Superintendent of Police of the concerned Districts for information and necessary action.

Registrar General

